

Outline Plans of Water Development submitted by States

3820. SHRI K. T. KOSALRAM: Will the Minister of IRRIGATION be pleased to state:

(a) whether the States had promised to provide outline plans of water development indicating the existing and prospective water requirements in their territories latest by September, 1980; and

(b) if so, the names of States that have submitted this document and the salient features for such outline plans?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) During the discussions held by the Ministry of Irrigation with State Irrigation Secretaries and Chief Engineers in regard to the component of Peninsular Rivers development of the National Perspective for water resources development in June, 1980, the State Governments had agreed to provide outline Master Plans by end of September, 1980.

(b) None of the State Governments have so far furnished their outline plans to the Government.

Diploma Craftsman in Draughtsman Civil Trade

3821. SHRI K. LAKKAPPA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Diploma in Civil Engineering is equivalent to Diploma Craftsman in Draughtsman Civil Trade;

(b) whether Diploma Craftsman in Draughtsman Civil Trade (issued before 1960) is now being considered equivalent to trade certificate in Draughtsman Civil issued by Industrial Training Institute if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) Yes, Sir. The Diploma of Craftsman in Draughtsman (Civil) Trade awarded by the Directorate General of Resettlement and Employment under the Ministry of Labour under the Adults Civilian Scheme before February 1959 has been recognised as equivalent to National Trade Certificate in Draughtsman Civil of Industrial Training Institute awarded under the aegis of the National Council for Training in Vocational Trades set up by the Ministry of Labour.

(c) Does not arise.

Blocks Covered and IRD in Orissa

3822. SHRI HARIHAR SOREN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the number of blocks in Orissa covered under the Integrated Rural Development Programme in the year 1979-80;

(b) the number of blocks selected for Area Planning for Employment and base-line survey; and

(c) the number of such blocks of Keonjhar district selected under the programme and the number of Tribal and non-Tribal persons benefited under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The number of blocks covered under the Integrated Rural Development Programme in Orissa in the year 1979-80 was 131.

(b) The number of blocks selected for Area Planning for Full Employment and base-line survey in Orissa in the year 1979-80 was 17.

(c) Two blocks in Keonjhar district were selected under the Integrated Rural Development Programme. However, no block in this district was selected under the Area Planning for

Full Employment scheme as all the blocks in the district were already covered under the Small Farmers Development Agency Programme. A statement showing the number of

tribal and non-tribal beneficiaries in Keonjhar district under the Integrated Rural Development Programme and the Small Farmers Development Agency Programme is enclosed.

Statement

Number of tribal and non-tribal beneficiaries in Keonjhar district under the Integrated Rural Development Programme and the Small Farmers Development Agency Programme.

District Keonjhar :

Name of the Programme	No. of beneficiaries					
	1978-79		1979-80		1980-81 (upto June, 1980)	
	S/C	S/T	S/C	S/T	S/C	S/T
1. Integrated Rural Development Programme		*	417	605	65	222
2. Small Farmers Development Agency Programme	14741**		18027**			1849**

*District-wise break-up not available.

**Indicates number of SC/ST beneficiaries. Separate figures for SC and ST beneficiaries not available.

Shortage of Operating and Delivery staff in P & T Department

3823. SHRI TRIDIB CHAUDHURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that clearance of mails and deliveries of letters and other postal articles are being held up in the offices and there are considerable delays. In transmission of letters even between Q.M.S., post offices due to the accumulation of large volume of mails due to the shortage of adequate number of sorters, delivery peons and other working hand in post offices and dissatisfaction of workers over their overtime allowances;

(b) whether it is also a fact that transmission and delivery of telegrams are also being delayed in many Telegraph Offices and there is considerable dislocation in telephone and telecom. services due to similar reasons, viz., lack of adequate complement of operating staff as well as of delivery peons; and

(c) if so, the steps taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) to (c). POSTAL: No, Sir. There may be rare instances of delays due to shortage of staff under unforeseen circumstances.

The question of adequacy of sorters, delivery peons and other working hands in Post Offices is under constant review of the department.

The staff for Railway Mail service offices and Sections as well as post offices, are sanctioned with reference to the traffic handled by them. However, additional manpower may be required in certain offices on account of increase in traffic. If the increase in traffic is sustained and is of permanent nature, additional staff is sanctioned. If it is, however, temporary and sporadic, additional work is managed by engaging staff on overtime. TELECOMMUNICATIONS

Yes, Sir. There have been delays in the transmission and delivery of